

JBF INDUSTRIES LIMITED
Date of Commencement of CIRP - 25TH JANUARY, 2024
Claim Register as on 31-12-2024

S. No.	Category of Creditor	Summary of Claims		Summary of Claims		Voting Percentage	Amount of contingent claims (INR)	Amount of Claims Not Admitted	Amount of Claims Under-verification	Amount (Rs.)	
		No. of claims	Amount (INR)	No. of claims	Amount of claims Admitted					Details in Annexure	Remarks, if any
1	Secured Financial Creditors belonging to any Class of Creditors	-		-						1	
2	Unsecured Financial Creditors belonging to any Class of Creditors									2	
3	Secured Financial Creditors (other than Financial Creditors belonging to any Class of Creditors)	2	25,44,81,63,056	2	25,37,52,25,796	100%	0.00	7,29,37,260	0.00	3	
4	Unsecured Financial Creditors (other than Financial Creditors belonging to any Class of Creditors)	3	32,99,07,29,689	1	23,49,40,07,318	0	0.00	9,49,67,22,371	0.00	4	
5	Operational Creditors (Workmen)	0	-	0	-	0	0.00	-	0.00	5	
6	Operational Creditors (Employees)	1	1,08,83,152	0	-	0	0.00	1,08,83,152	0.00	6	
7	Operational Creditors (Government Dues)	5	21,02,34,48,043	2	2,58,44,45,401	0	0.00	18,43,90,02,642	0.00	7	
8	Operational Creditors (other than Workmen and Employees and Government Dues)	12	3,27,81,80,507	9	1,62,10,99,691	0	0.00	1,65,58,18,451	12,62,365	8	
9	Other Creditors, if any, (other than Financial Creditors and Operational Creditors)	0	-	0	-	0	0.00	-	0.00	9	
Total		23	82,75,14,04,447	14	53,07,47,78,206	1	-	29,67,53,63,876	12,62,365		

NIL

NIL

JBF Industries Limited

Annexure 3

Date of Commencement of CIRP - 25th January 2024

List of Secured Financial Creditors (Other than Financial Creditors belonging to any class of creditors) as on 31-12-2024

Amount in Rs.

S. No.	Name of Creditor	Details of Claim Received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of Claim Not Admitted	Amount of Claim Under-verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether related party?	% of Voting Share in CoC					
1	CFM Asset Reconstruction Pvt Ltd	22.02.2024	25,01,53,15,260	25,01,53,15,260	secured	25,01,53,15,260	25,01,53,15,260	No	51.188%	0	0	0	0	
2	Tamilnad Mercantile Bank Ltd	22.02.2024	43,28,47,796	35,99,10,536	secured	35,99,10,536	35,99,10,536	No	0.737%	0	0	7,29,37,260	0	
Total			25,44,81,63,056	25,37,52,25,796		25,37,52,25,796	25,37,52,25,796		51.925%			7,29,37,260	0	

JBF Industries Limited

Date of Commencement of CIRP - 25th January 2024

List of Unsecured Financial Creditors (Other than Financial Creditors belonging to any class of creditors) as on 31-12-2024

Annexure 4

Amount in Rs.

S. No.	Name of Creditor	Details of Claim Received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of Claim Not Admitted	Amount of Claim Under-verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Provisionally Admitted	Nature of Claim	Amount Covered by Guarantee	Whether related party?	% of Voting Share in CoC					
1	IDBI Bank Limited	22.02.2024	23820346346	#####	Unsecured	0	No	48.075	0	0	326339028		Hon'ble NCLT has allowed the IA filed by IDBI for admission of its claim. The orders have been appealed against by RP and CFM ARC in NCLAT. Hon'ble NCLAT has stayed voting on the resolution Plans but has not stayed the orders of NCLT and accordingly the claim of IDBI Bank Ltd has been admitted.
	Export Import Bank of India Limited	22.02.2024	6059403216	0	Unsecured	0	No	0.00	0	0	6059403216		As per the records provided by the management, Corporate Guarantee given by JBF Industries was valid for 1 year and had expired. This was communicated back to the Bank via letter dated 29.10.2018. No conclusive evidence to counter the claim made by the Management is provided by the Bank in respect to this. Hence the claim stands not admitted
	Union Bank of India	22.02.2024	3110980127	0	Unsecured	0	No	0.00	0	0	3110980127		As per the records provided by the management, Corporate Guarantee given by JBF Industries was valid for 1 year and had expired. This was communicated back to the Bank via letter dated 29.10.2018. No conclusive evidence to counter the claim made by the Management is provided by the Bank in respect to this. Hence the claim stands not admitted.
	Total		32990729689	23494007318		0		#####			9496722371		

List of Operational Creditors (Other than Workmen and Employees and Government Dues) as on 31-12-2024

Amount in Rs.

S.	Name of Creditor	Details of Claim Received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of Claim Not Admitted	Amount of Claim Under-verification	Remarks, if any
		Date of Receipt	Amount Claimed	*Amount of Claim Admitted	Nature of Claim	Amount Covered by Securit	Amount Covered by Guarant	whether related party?	% of Voting Share in CoC					
1	BSE Limited	15.02.2024	31,05,700	18,43,335	Unsecured	0	0	0	0	0	0	0	12,62,365	
2	Link Intime India Private Ltd	21.02.2024	54,835	22,442	Unsecured	0	0	0	0	0	0	32,393	0	
3	National Securities Depository Ltd	17.02.2024	78,278	78,278	Unsecured	0	0	0	0	0	0	0	0	
4	The Southern Gas Limited	18.02.2024	7,70,769	-	Unsecured	0	0	0	0	0	0	7,70,769	0	
5	National Stock Exchange of India Limited	21.02.2024	10,89,987	-	Unsecured	0	0	0	0	0	0	10,89,987	0	
6	Madeline Enterprise Private Limited	26.02.2024	1,26,83,45,787	#####	Unsecured	0	0	0	0	0	0	0	0	
7	Saudi Basic Industries Corporation	03.04.2024	1,65,39,22,942	-	Unsecured	0	0	0	0	0	0	1,65,39,22,942	0	Claims were admitted by IRP but shifted to "not admitted" category by RP because the claims were filed without proper authorisation of the creditor. The claimant have filed an IA in NCLT against the action of RP. The matter is sub-judice.

8	SABIC Asia Pte Ltd	03.04.2024	34,98,99,224	34,98,99,224	Unsecured	0	0	0	0	0	0	0	0	0	Claims were admitted by IRP but shifted to "not admitted" category by RP because the claims were filed without proper authorisation of the creditor. The claimant had filed an IA in NCLT against the action of RP. The claimant has now submitted a fresh authorisation and also removed defects in the claim form. The claimant was informed that the claim would be admitted subject to the condonation of delay by the COC and thereafter by the Hon'ble NCLT. However, the court was of the view that the claim was filed in time and only defects removed now. The
9	SKSI & Associates LLP	23.04.2024	2950	2,950	Unsecured	0	0	0	0	0	0	0	0	0	
10	Mehta & Mehta	22.04.2024	2,95,000	2,95,000	Unsecured	0	0	0	0	0	0	0	0	0	
11	Bhuwania & Agrawal Associates	14.05.2024	5,900	3,540	Unsecured	0	0	0	0	0	0	2,360	0		
12	Amit Yarn	04.09.2024	6,09,135	6,09,135	Unsecured	0	0	0	0	0	0	0	0		
	Total		3,27,81,80,507	#####								#####	12,62,365		

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ent of CIRP - 25th January 2024

n and Employees and Government Dues) as on 31-12-2024

Annexure 5

Amount in Rs.

S. No.	Name of Employees	Details of Claim Received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of Claim Under-	Amount of Claim Not Admitted	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether related party?	% voting share in CoC, if applicable					
1	Praveen Prajapati	22.02.2024	10883152	-		0	0	0	0	0	0	0	1,08,83,152.00	
			1,08,83,152	-									1,08,83,152.00	

JBF Industries Limited

Date of Commencement of CIRP - 25th January 2024

List of Operational Creditors (Other than Workmen and Employees and Government Dues) as on 31-12-2024

Annexure – 7

Amount in Rs.

S. No.	Details of Claimant		Details of Claim Received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that	Amount of Claim Not Admitted	Amount of Claim Under-verification	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarant	Whether related party?	% of Voting Share in CoC if					
1	CGST & CE - The Assistant Commissioner	Central	21.02.2024	#####	2,56,27,05,000	Unsecured	0	0	0	0	0	0	0	0	
2	Deputy Director, Directorate General of GST Intelligence, Surat Zonal Unit	Gujarat	17.05.2024	1,22,90,10,052	0	Unsecured	0	0	0	0	0	0	1,22,90,10,052	0	No crystallised liability as on ICD
3	Asstt Commissioner JNCH Nhava Sheva	Central	24.06.2024	#####	0	Unsecured	0	0	0	0	0	0	17,20,83,48,969	0	Of the 120 advance authorisations, 109 have been redeemed and 11 have been submitted to DGFT with supporting documents. All details provided to JNCH.
4	GST VAPI	State	29.04.2024	16,43,621	0	Unsecured	0	0	0	0	0	0	16,43,621	0	No crystallised liability as on ICD as orders passed in Feb 2024
5	Dy Commissioner Customs ICD Tumb	Central	28.08.2024	2,17,40,401	2,17,40,401	Unsecured	0	0	0	0	0	0	0	0	
Total				#####	2,58,44,45,401	0	0	0	0	0	0	0	18,43,90,02,642	0	

	AMT CLAIMED	AMT ADMITTED	VOTING SHARE	
CFM ARC	#####	25,01,53,15,260	51.1883%	0
TMB		43,28,47,796	35,99,10,536	0.7365% 7,29,37,260
IDBI		23820346346	23494007318.01	48.0753% 32,63,39,028
				0
TOTAL	#####	48,86,92,33,114	100.0000%	39,92,76,288